Central Administrative Tribunal, Principal Bench

O. A. No.529/2002

N=w D=1hi this the 3rd day of October, 2002

Hon ble Mr. Kuldip Singh, Mamber (J)



R.A. Singh S/o Late Shri Hawaldar Singh
Segired Deputy Controller of Accounts
Cemtral Administrative Tribunal (CAT)
Principal Bench, New Delhi
R/o 660, Luxmi Bai Nagar,
New Delhi-110 023. ...Applicant

By Advocate: Shri P. P. Rehlan, proxy counsel for Shri S.C. Saxena, Counsel.

## V∍rsus

- Union of India Through Secretary
   Ministry of Defence,
   South Block,
   New Delhi.
- 2. Controller @neral of Defence Accounts West Block, V, R. K. Puram, New Delhi-110 066.
- 3. Controller of Defence Accounts (Airforce)

  West Block-V, R.K. Puram,

  New Delhi-110 066. ..Respondents.

By Advocate: ShriB. S. Jain.

## ORDER (ORAL)

Shri P. P. Rehlam, proxy counsel submits that he has got instructions from the counsel for the applicant to withdraw this DA. Accordingly, DA is dismissed as withdrawn.

(KULDIP SINGH) MEMBER (J)

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